

नीसेना छात्रदल के मुख्यालय भवन के सम्बन्ध में किया। यह दल एक गैर सरकारी स्वयंसेवक युवक संस्था है, और इसका उद्देश्य है ११ और १७ वर्ष के बीच लड़के लड़कियों को समुद्र सबन्धी प्रशिक्षण तथा ऐसा प्रशिक्षण देना जो उन में ऐसे गुण पैदा करे, कि वह अच्छे नागरिक बन सकें, और समुद्र सेवा प्रपनाने वाले लड़कों को अपना ध्येय प्राप्त करने में सहायी हो। इस भवन परियोजना में रक्षा मन्त्रालय ने कुछ खर्च नहीं किया है।

Singareni Collieries Company

1624. Shri Eswara Reddy: Will the Minister of Labour and Employment be pleased to state:

(a) whether the management of Singareni Collieries Company have not implemented the circular of Chief Inspector of Mines for free supply of hard hats as being a part of safety equipment; and

(b) if so, steps being taken by Government for arranging free supply of hard hats?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b). The Chief Inspector of Mines had issued an order under the Coal Mines Regulations requiring the provision of hard hats to certain specified categories of persons employed in coal mines. The order did not contain any stipulation that hats should be supplied free of cost. It appears that Singareni Collieries Company make the hard hats available to their workmen at 50 per cent. cost.

Import of Parachutes

1625. Shrimati Sharda Mukerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that parachutes are still being imported; and

(b) whether any enquiries have been made regarding the procurement of parachutes from indigenous sources?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) Yes.

(b) Yes. Parachutes are being manufactured indigenously also. The imports are for meeting certain specialised needs and urgent deficiencies.

Supersonic Jet Fighters

1626. Shri Hari Vishnu Kamath: Will the Minister of Defence be pleased to state:

(a) whether any country or countries are collaborating with India in the manufacture of supersonic jet fighters;

(b) if so, the names of such countries;

(c) the terms and conditions of collaboration; and

(d) the progress made so far as a result of such collaboration?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) U.S.S.R.

(c) The Government of India have entered into an agreement with the Government of the U.S.S.R. for the manufacture in India of MIG aircraft under licence. Under the agreement, the Soviet Government will be furnishing us Technical Know-How and manufacturing information in respect of the complete aircraft including engines. They will also be furnishing us Technical Assistance in the preparation of project report, setting up of factories, etc.

(d) A team of Soviet Technicians are now in India and work on the preparation of project report is in progress.

12 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the